

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO: 1522
TO BE ANSWERED ON 10.02.2023

OVERALL DEVELOPMENT OF CHILDREN

1522. SHRI G.M. SIDDESHWAR:

Will the Minister of WOMEN AND CHILD be pleased to state:

- (a) the details of various initiatives undertaken by the Ministry and its constituent bodies with regards to overall development of children in the country;
- (b) the progress status of these initiatives in terms of number of beneficiaries, funds allocated and facilities developed in the country, State-wise; and
- (c) whether the Ministry has prepared any detailed plan for coming years for furthering the overall development of children in the country, if so, the details thereof and if not, the reasons therefor

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) to (c) Government has approved `Mission Saksham Anganwadi and Poshan 2.0 realigning the schemes of Anganwadi Services, Poshan 2.0 and Scheme for Adolescent Girls. The important components of Mission Saksham Anganwadi and Poshan 2.0 are as under:

- Nutrition Support for POSHAN through Supplementary Nutrition Programme (SNP) for children of the age group of 06 months to 6 years, pregnant women and lactating mothers (PWLM); and for Adolescent Girls in the age group of 14 to 18 years in Aspirational Districts and North Eastern Region (NER);
- Early Childhood Care and Education [3-6 years]and early stimulation for (0-3 years);
- Anganwadi Infrastructure including modern, upgraded Saksham Anganwadi; and
- Poshan Abhiyaan

Saksham Anganwadi and Mission Poshan 2.0 announced in budget 2021-2022 for all States/UTs aim to address Government's commitment to address the challenge of child malnutrition and maternal under-nutrition through a strategic shift in nutrition content and delivery and create conditions and a convergent eco-system to develop practices that nurture health, wellness and immunity. The Scheme seeks to address

the challenging situation of malnutrition levels among children, adolescent girls and women as revealed by initial National Family Health Survey NFHS-5 findings and optimize the quality and delivery of food under the Supplementary Nutrition Program. It seeks to strengthen nutritional content, delivery, outreach and outcomes with focus on developing practices that nurture health, wellness and immunity to disease and malnutrition. Steps have been taken to improve nutritional quality and testing in accredited labs, strengthen delivery and leverage technology under Poshan Tracker to improve governance. Guidelines were issued for transparency and accountability in delivery of supplementary nutrition and to track nutritional outcomes on 13.01.2021.

The Anganwadi Services under Saksham Anganwadi and Poshan 2.0, is a universal self-selecting Scheme available to all the beneficiaries who enroll at the Anganwadi Centres (AWCs). The beneficiaries under this scheme are children in the age group of 0-6 years, pregnant women and lactating mothers. Under the Scheme following six services is provided through the platform of Anganwadi Centres to the eligible beneficiaries:

- i. Supplementary Nutrition (SNP)
- ii. Pre-school Non-formal Education,
- iii. Nutrition & Health Education,
- iv. Immunization,
- v. Health Check-up, and
- vi. Referral Services

Three of the six services, viz., Immunization, Health check-up and Referral Services are related to health and are provided through NHM & Public Health Infrastructure.

The details of the funds released under Anganwadi Services for the current FY 2022-23 is placed at **Annexure I**.

Also, under Saksham Anganwadi and Poshan 2.0, 2 lakh selected AWCs (40,000 AWCs) per year would be strengthened and upgraded for improved nutrition and early childhood care and development of children under 6 years of age. In the current FY, approx 40,000 anganwadi centres have been identified for up-gradation.

POSHAN Abhiyaan launched on 8th March 2018, aims to achieve improvement in nutritional status of Adolescent Girls, Pregnant Women and Lactating Mothers in a time bound manner by adopting a synergized and result oriented approach.

Category wise beneficiaries registered on Poshan Tracker as on 06.02.2023

Total Beneficiaries	Lactating Mothers	Pregnant Women	Children 0-6M	Children 6M-3Y	Children 3-6Y
100539368	5317719	6796031	4766272	40687106	42972240

The State/UT wise details of number of beneficiaries registered under Poshan Tracker (as on 06.02.2023) are at **Annexure I**.

The details of funds allocated to States/UTs under POSHAN Abhiyaan till 31.03.2022 are at **Annexure II**.

The Ministry of Women and Child Development is implementing a centrally sponsored scheme namely 'Mission Vatsalya' (erstwhile Child Protection Services (CPS) Scheme) on pre-defined cost sharing pattern through the State and UT Governments for delivering services for children in difficult circumstances universally across the country. The Child Care Institutions (CCIs) established under the scheme support *inter-alia* age-appropriate education, access to vocational training, recreation, health care, counselling etc. and covers both rural and urban children. Further, the Ministry regularly engages with all State/UTs and from time to time has shared various advisories and guidelines for continued and uninterrupted delivery of services and also for effective implementation of the scheme. The number of children benefited under the scheme, as on 31.03.2022, is 76,118. The Mission Vatsalya Scheme has the approval upto 2025-26. State-wise release of funds under Mission Vatsalya Scheme during the last three years is at **Annexure-III**.

Annexure- I**SNP Beneficiaries registered under Poshan Tracker**

S.No.	State/UT	Total Beneficiaries	Lactating Mothers	Pregnant Women	Children 0-6M	Children 6M-3Y	Children 3-6Y
1.	Andhra Pradesh	2800615	141149	191270	115707	1235767	1116722
2.	Arunachal Pradesh	56159	1288	1196	1552	23230	28893
3.	Assam	3526656	157702	158502	180536	1304945	1724971
4.	Bihar	10202702	374525	607498	322539	3805971	5092169
5.	Chhattisgarh	2407965	67221	108062	60622	1011153	1160907
6.	Goa	78130	5288	4712	5350	35005	27775
7.	Gujarat	3985373	277595	260837	279867	1533777	1633297
8.	Haryana	2021235	142321	120203	100653	723013	935045
9.	Himachal Pradesh	535329	38440	38543	36752	220188	201406
10.	Jharkhand	3644278	167789	223285	155494	1482132	1615578
11.	Karnataka	4214837	170787	285267	151304	1847408	1760071
12.	Kerala	2430557	148539	158433	142628	870584	1110373
13.	Madhya Pradesh	7177687	193781	409097	179411	2908644	3486754
14.	Maharashtra	7548976	442077	424279	412977	2729873	3539770
15.	Manipur	299721	11307	11141	12186	110622	154465
16.	Meghalaya	443163	18090	11496	21759	159585	232233
17.	Mizoram	121471	4859	6478	5190	46777	58167
18.	Nagaland	63400	375	321	437	19589	42678
19.	Odisha	4110928	197769	263172	197281	1582269	1870437
20.	Punjab	1057467	39473	46909	30992	533503	406590
21.	Rajasthan	4810444	353972	358216	252391	2120411	1725454

22.	Sikkim	35803	2059	1653	1985	13155	16951
23.	Tamil Nadu	3986744	309613	325628	307703	1776256	1267544
24.	Telangana	2197358	131602	171524	127448	946495	820289
25.	Tripura	355466	16311	20681	16098	131828	170548
26.	Uttar Pradesh	21075550	1339956	1848508	1092196	9052455	7742435
27.	Uttarakhand	794036	43240	49711	33339	377624	290122
28.	West Bengal	8843562	395101	578038	414517	3336713	4119193
29.	Andaman & Nicobar Islands	15863	831	842	824	8393	4973
30.	Dadra & Nagar Haveli - Daman & Diu	34628	3358	4451	3362	13783	9674
31.	Delhi	730114	61420	48331	61846	345827	212690
32.	J&K	813632	51781	50346	33828	327937	349740
33.	Ladakh	19493	885	785	745	8048	9030
34.	Lakshadweep	6526	408	517	456	3432	1713
35.	Puducherry	41056	2996	2877	2433	22040	10710
36.	UT- Chandigarh	52444	3811	3222	3864	18674	22873
	Total	100539368	5317719	6796031	4766272	40687106	42972240

-

State-wise statement of funds released under POSHAN Abhiyaan (as on 31.03.2022)

Amount in ₹lakhs

Sl .	States/UTs	Central Funds released in 2017-18	Central Funds released in 2018-19	Central Funds released in 2019-20	Central Funds released in 2020-21	Central Funds released in 2021-22	Total Central Funds released till 31.03.2022
1	A & N ISLANDS	100.22	316.67	307.62	100	518.98	1343.49
2	ANDHRA PRADESH	2572.41	8604.68	13296.52	889.71	0	25363.32
3	ARUNACHAL PRADESH	52.93	1656.73	1006.62	99.6	0	2815.88
4	ASSAM	2298.27	15492.36	14171	987.04	0	32948.67
5	BIHAR	6724.06	15341.05	25465	1835.48	0	49365.59
6	CHANDIGARH	158.88	148.3	353	107.2	122.66	890.04
7	CHHATTISGARH	965.45	9629.51	0	839.58	0	11434.54
8	D & N HAVELI and DAMAN & DIU	108.83	209.14	878.14	0	0	1196.11
9	DELHI	945.95	2206.88	0	174.35	0	3327.18
10	GOA	238.07	197.78	0	20.19	0	456.04
11	GUJARAT	3036.66	11228.03	14863	0	0	29127.69
12	HARYANA	400.97	5992.46	0	415.39	0	6808.82
13	HIMACHAL PRADESH	5710.41	5185	0	0	0	10895.41
14	JAMMU & KASHMIR	215.76	7278.06	1238.29	492.24	0	9224.35
15	JHARKHAND	1555.35	5110.45	0	0	0	6665.8
16	KARNATAKA	0	5254.55	7967.39	1054.58	0	14276.52
17	KERALA	1273.37	6491.91	0	2679.61	0	10444.89
18	LADAKH	0	0	0	118.768	0	118.768

19	LAKSHADWEEP	60	138.9	126.75	100	0	425.65
20	MADHYA PRADESH	4067.2	33777.17	0	1554.16	0	39398.53
21	MAHARASHTRA	4991.8	20989.8	33061.47	1767.776	0	60810.846
22	MANIPUR	340.46	3865.37	0	184.16	0	4389.99
23	MEGHALAYA	462.98	1713.27	2802.8	94.336	0	5073.386
24	MIZORAM	119.38	957.65	1498	0	753.48	3328.51
25	NAGALAND	163.74	1251.97	2298.17	1550.11	360.12	5624.11
26	ODISHA	4600.46	10571.65	0	0	12842.35	28014.46
27	PUDUCHERRY	39.24	393.7	497	13.68	0	943.62
28	PUNJAB	819.51	6090.33	0	0	0	6909.84
29	RAJASTHAN	4282.22	9680.99	8941	0	0	22904.21
30	SIKKIM	98.59	328.47	923	20.928	0	1370.988
31	TAMIL NADU	1340.51	12210.93	11509	0	0	25060.44
32	TELANGANA	1736.94	8595.7	7003	571.2	0	17906.84
33	TRIPURA	277.91	3695.72	0	162.32	0	4135.95
34	UTTAR PRADESH	8440.6	29582.87	16166	2779.49	0	56968.96
35	UTTARAKHAND	1866.25	4301.57	7086	321.07	0	13574.89
36	WEST BENGAL	5545.27	19294.11	0	1911.7	0	26751.08
Total		65610.65	267783.73	171458.77	20844.66	14597.59	540295.40

State-wise details of the funds released under the Mission Vatsalya Scheme (erstwhile Child Protection Services Scheme) during the last three years

(Rupees in lakhs)

Sl. No.	Name of the States/UTs	Amount released during 2019-20	Amount released during 2020-21	Amount released during 2021-22
1	Andhra Pradesh	1373.53	1827.84	476.46
2	Arunachal Pradesh	1174.11	293.55	487.92
3	Assam	3363.95	3159.17	864.69
4	Bihar	1405.39	2203.71	2203.21
5	Chhattisgarh	2098.74	2281.81	1870.35
6	Goa	19.63	129.9	3.43
7	Gujarat	2146.27	2590.93	697.24
8	Haryana	2217.99	2391.14	931.24
9	Himachal Pradesh	1607.40	1457.39	1453.90
10	Jammu & Kashmir	1225.16	1490.55	1929.69
11	Jharkhand	1845.80	1425.26	1248.02
12	Karnataka	3290.45	2897.87	4252.11
13	Kerala	1519.74	1135.84	607.45
14	Madhya Pradesh	3052.72	3531.26	3057.44
15	Maharashtra	2449.63	3433.13	5467.46
16	Manipur	3102.72	3468.9	3606.76
17	Meghalaya	2241.71	2014.36	1005.91
18	Mizoram	2530.43	2243.71	1957.58
19	Nagaland	2085.95	2125.64	1842.69
20	Orissa	3541.66	3302.54	4019.15
21	Punjab	722.00	558.41	172.57
22	Rajasthan	3195.88	3221.96	1542.75
23	Sikkim	662.51	612.81	807.59
24	Tamil Nadu	14915.36	9636.91	7669.71
25	Telangana	1726.38	431.61	3850.65
26	Tripura	879.61	1075.65	977.46
27	Uttar Pradesh	4277.72	5235.63	4553.91
28	Uttarakhand	918.58	712.37	507.90
29	West Bengal	2815.10	4375.63	3970.45
30	Andaman & Nicobar Islands	329.62	282.97	7.50
31	Chandigarh	0	169.21	162.83
32	Dadra & Nagar Haveli	193.97	55.96	142.98
	Daman & Diu	141.79		
33	Delhi	972.86	656.76	794.51
34	Lakshadweep	0	0	5.05
35	Ladakh	0	153.18	126.17
36	Puducherry	501.96	393.97	271.50
Total		74546.32	70977.53	63546.23
